

**Central Administrative Tribunal Lucknow Bench Lucknow**

**Contempt Petition No. 8/2009  
IN  
Original Application 420/1995**

Lucknow this, the 25<sup>th</sup> day of August, 2009

Hon'ble Ms. Sadhna Srivastava, Member (J)  
Hon'ble Dr. A. K. Mishra, Member (A)

Krishna Gopal, aged about 72 years,  
Son of Late Parmanand, R/o 346/133-D,  
Mehndiganj, Lucknow.

Applicant.

By Advocate None.

Versus

1. Shree Prakash,  
Working on the post of General Manager,  
Northern Railway, Baroda House,  
New Delhi.
2. Onkar Singh,  
Working on the post of Divisional Railway Manager,  
Northern Railway, Moradabad.

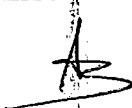
Respondents.

By Advocate Sri S. Verma.

Order (Oral)

By Hon'ble Ms. Sadhna Srivastava, Member (J)

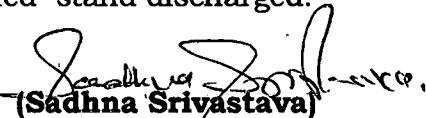
This contempt petition has been filed alleging non-compliance of the order dated 16.1.2003. Earlier, the applicant filed contempt petition 105/2003 which was disposed of with a liberty to the applicant to move an application for revival of contempt after the decision of High Court. Thereafter, the Writ Petition pending before the Hon'ble High Court was dismissed in default on 13.10.2008. Then the applicant filed the present contempt petition. Subsequently, the order whereby the Writ Petition dismissed in default was recalled on 24.4.2009 and writ petition was restored to its original number. The aforesaid writ petition was finally decided on 7<sup>th</sup> July 2009 and the order of this Tribunal has been partly modified by the High Court directing the respondents to pay simple interest @ 9% instead of compound interest. The High Court further granted 3 months time to comply with the order. Sri S. Verma, counsel for the respondents submitted that the period has not yet been



elapsed. Therefore, he prays that this C.C.P. may be disposed of with the direction to comply the order within the time allowed by the High Court.

2. Accordingly, C.C.P. is disposed of with a direction to the respondents to comply the order passed by this Tribunal within the time granted by the High Court. Notices issued stand discharged.

  
(Dr. A. K. Mishra)  
Member (A)

  
(Sadhna Srivastava)  
Member (J)

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